

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

No. 02 /2025/R&S

Dated: 29/01/2025

The Court has been pleased to direct to utilise the Conference Hall situated in The High Court of Jharkhand as designated place for examination of witness, if not possible from respective Court Rooms, through compulsory audio-video electronic means as provisioned under section 265, 266 and 308 of the Bhartiya Nagarik Suraksha Sanhita 2023.

By order of the Court

Sd/-

Registrar General


Memo No. 03 /R&S

Dated: 29 /01/2025

Copy forwarded to the 1. D.R. cum PPS I/c to Hon'ble The Chief Justice and Secretaries of Hon'ble Judges for their Lordship's kind perusal.

2. Central Project Coordinator, High Court of Jharkhand, Ranchi with a request to upload the same on the Official website of the High Court of Jharkhand, Ranchi.

3. Registrar (Judicial), High Court of Jharkhand, Ranchi with a request to publish the same in the Daily Cause List of the Court.


Registrar General
29/1/25